

on the proposal/synopsis/manuscript, the NBT would be free to process the case according to the procedures laid down in its ongoing scheme for the Subsidised Publication of Books.

Decisions with regard to the provision of subsidy for publications, the size of the print order and the number of editions to be supported would, in accordance with the scheme of Subsidised Publication of Books, rest finally with the NBT. However, provision of subsidy for the third or subsequent editions/reprints would be made only on the basis of specific recommendations of the National Committee."

Regulatory Body to Monitor Compliance of Environment Protection Act

4364. SHRI SHRAVAN KUMAR PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government propose to set up an independent regulatory Body to monitor compliance of Environment Protection Act, 1986; and

(b) if so, the steps taken/propose to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The matter was reviewed and on finding that the existing implementing agencies such as the Central and State State Pollution Control Boards were adequate to enforce the provisions of the Act, it was decided not to set up an independent authority.

[Translation]

Opening of Kendriya Vidyalaya in Shajapur

4365. SHRI PHOOL CHAND VERMA: Will the Minister of

HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to set up a Kendriya Vidyalaya in Shajapur; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) No proposal for opening of new Kendriya Vidyalaya at Shajapur during the current academic year has been received by Kendriya Vidyalaya Sangathan.

Allotment of Residential Plots by DDA

4366. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Lakhon Ke Plot Koriyon Ke Bhav Diye" appearing in New Delhi edition of Hindustan dated August 3, 1991; and

(b) the reaction of the Government and the steps being taken to check the corruption prevailing in the DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The matter is under examination.

Narmada Action Plan

4367. SHRI MOHANLAL JHIKRAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether Narmada Action Plan has been chalked out on the pattern of Ganga Action Plan;